

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
Contempt Petition No. 149/425/JPR/2020
Connected with
CP No. 231/241-242/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors. ...Petitioners
Versus
Mentor Home Loans India Ltd. & Ors. ... Respondents

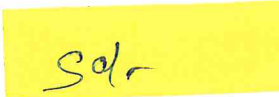
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Petitioner : Vartika Mehra, Adv.
Saurabh Jain, Adv.
For the Respondent : Amol Vyas, Adv.
Shivangshu Naval, Adv.
Akanksha Noval, Adv.

ORDER

List the matter on 15.05.2024 at 02:30 PM which is already fixed.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 14, 2024